

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS / BENEFICIAL OWNERS OF THE EQUITY SHARES OF **SHAKTI MET-DOR LIMITED**

(Registered Office: Plot No.20, Sripuri Colony, Karkhana, Secunderabad-500 015)
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This Corrigendum to the Public Announcement ("PA") is being issued by Karvy Investor Services Limited ("Manager to the Offer" or "KISL"), on behalf of (a) Mr. M V S S Subba Raju (b) Mrs. M Uma Raju (c) Mr. C Shashidar Reddy (d) Dr. C Anupama Reddy (e) Mr. U Pradeep Kumar (f) Mrs. V Rama Devi (hereinafter referred to as "Acquirers") and (a) Mr. M Bhava Raju (b) Mr. V Vivek (c) Ms. V Shruthi (d) Mr. M V S N Raju (e) Mrs. C Amrita Reddy (f) Mrs. C Sumathi Reddy (g) Mr. M Vikram (h) Mr. V Ravi Kumar (i) Mr. V Krishna Rao (j) Mrs. V Anupama (hereinafter referred to as "Persons Acting in Concert"/"PACs") pursuant to and in compliance with Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, as amended ("Regulations"). The shareholders of Shakti Met-Dor Limited are requested to note the following developments/ amendments with respect to and in connection with PA.

The PA was published on January 28, 2010 in the following publications - The Financial Express (English National Daily), Loksatta (Marathi Daily) Jansatta (Hindi National Daily) and Praja Shakti (Regional Daily).

The capitalized terms and abbreviations used in this corrigendum have the same meaning as ascribed to them in the PA, unless otherwise specified.

The following modifications/changes have been made to the PA:

(a) Point no. 9.21 has been modified as;

The "Date by which Letter of Offer to be dispatched to shareholders" may be read as **"Monday, March 15, 2010"** instead of **"Wednesday, March 10, 2010"**. Accordingly, the revised time-table will be as follows:

ACTIVITY	ORIGINAL SCHEDULE		REVISED SCHEDULE	
	Date	Day	Date	Day
Date of Public Announcement	January 28, 2010	Thursday	January 28, 2010	Thursday
Specified Date	February 25, 2010	Thursday	February 25, 2010	Thursday
Last date for a competitive bid	February 17, 2010	Wednesday	February 17, 2010	Wednesday
Date by which Letter of Offer to be dispatched to shareholders	March 10, 2010	Wednesday	March 15, 2010	Monday
Date of opening of the Offer	March 19, 2010	Friday	March 19, 2010	Friday
Last date for revising the Offer price	March 26, 2010	Friday	March 26, 2010	Friday
Last date for withdrawing acceptance from the Offer	April 1, 2010	Thursday	April 1, 2010	Thursday
Last date of closing of the Offer	April 7, 2010	Wednesday	April 7, 2010	Wednesday
Last date of communicating rejection/acceptance and payment of consideration for accepted tenders.	April 22, 2010	Thursday	April 22, 2010	Thursday

b) Subsequent to the release of the Public Announcement, Mr. V Krishna Rao, one of the PACs has expired on March 08, 2010.

The Acquirers and the PACs accept full responsibility for the information contained in this Corrigendum to the PA and also for the obligations of the Acquirers and the PACs laid down in the Takeover Regulations, as amended.

Issued on behalf of the Acquirers and the PACs by the Manager to the Offer

Lead Manager to the Offer



Karvy Investor Services Limited

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Date: March 10, 2010

Place: Hyderabad